

Breach of security protocols by software engineers of military installations

2216. SHRI P. RAJEEVE: Will the Minister of DEFENCE be pleased to state:

- (a) the details of security protocols do software engineers preparing/repairing military installations have to go through to prevent copy/duplication of our security systems;
- (b) whether there has been any violations of these security protocols last year; and
- (c) if so, the details of action taken?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Software engineers preparing/repairing military installations are required to sign "Non-Disclosure Agreement" and undergo requisite verifications for the purpose. They are neither permitted to carry/use portable storage device/media nor do they have any access to internet at any stage. No computers are allowed to be moved out of the military installations for repairs, without removal of storage device/media, which is kept in safe custody. They work under strict supervision. The software developed are not permitted to be used in part or full in any other applications. No violations of these security protocols have been reported in the last year.

Replacement of ageing Cheetah helicopters

2217. SHRI N.K. SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Cheetah helicopters acquired by Government in 1971 are still in operation;
- (b) if so, the number of such helicopters that are being operated beyond their prescribed life;
- (c) the number of Cheetah helicopters crashed during the last five years;
- (d) the reasons therefor;
- (e) the steps taken by Government to replace the ageing Cheetah fleet; and
- (f) whether such Cheetah Helicopters are also being used in Siachen glacier beyond their flying ceiling?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Cheetah helicopters procured by the Government for the Army are in operation. However, the Indian Air Force is operating Cheetah helicopters procured from 1974 onwards.

- (b) No Cheetah helicopter is being operated by the Defence services beyond its allotted flying hours/ceiling.

(c) and (d) During the period 2006-2007 to 2010-2011 (upto 6th March, 2011), a total of 10 (ten) Cheetah helicopters of the Defence services have crashed. Human Error, Technical Defect and Weather were the main causes of these crashes.

(e) Replacement of aircraft fleet of the defence forces, including Cheetah helicopters, is reviewed from time to time keeping in view the operational requirements. This is a continuous process.

(f) No, Sir.

Online complaint facility for ex-servicemen

2218. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government proposes to provide an online complaint facility for ex-servicemen in the country;

(b) if so, the details thereof; and

(c) by when this facility will become operational?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (c) The Government has engaged a vendor in consultation with Consultancy Development Centre, a Government of India concern to design and develop a portal for Department of Ex-servicemen Welfare which will also have online complaint facility for ex-servicemen and their dependents. The facility is expected to be operational during the next financial year.

Martyred Defence Forces personnel from Rajasthan

†2219. SHRI OM PRAKASH MATHUR : Will the Minister of DEFENCE be pleased to state:

(a) The number of soldiers who attained martyrdom in the country during the last two years; and

(b) the district-wise list of martyrs from Rajasthan, along with the names of fronts where they attended martyrdom?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) The number of soldiers who attained martyrdom in the country during the last two years is as under:-

†Original notice of the question was received in Hindi.